Witten Miswers to		[o August, 2015]	Ousiarrea Quesitous
2012-13	Spotted Deer	4	
	Olive Ridley Turtle	6	
	Jungle Cat	1	
	Gangetic Dolphin	1	
	Irawadi Dolphin	1	
	Rhesus Monkey	3	
	Estuarine Crocodile	2	
	Water Monitor Lizard	1	

Criteria for clearance of projects

501. SHRIMATI WANSUK SYIEM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether India is yet to evolve a uniformly enforceable criteria for clearance of projects likely to impact the environmental balance; and
- (b) whether environmental clearance for each project is accorded on a stand-alone case-to-case basis rather than subjecting them to a broadly laid-down set of mandatory bench-marks, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) The Environment Impact Assessment (EIA) Notification, 2006 as amended from time to time, prescribes the procedure for grant of prior environment clearance in respect of projects or activities stated in the Schedule to the Notification. Each project or activity, requiring prior environment clearance under this Notification, has to follow the prescribed procedure for obtaining the clearance.

Dam Construction projects

 \dagger 502. SHRIMATI MAYA SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of dam construction projects and hydro power projects sanctioned by the Ministry for power generation in various parts of the country including Uttarakhand and Himachal Pradesh during the last five years;

[†]Original notice of the question was received in Hindi.